## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/548/ (IB)/2017

NAME OF THE PETITIONER(S) : NITHESA TRADERS

NAME OF THE RESPONDENT(S)

: NAACHIAR PAPER BOARDS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROHAN RATAEKARAN

Coural for Pelitin

## **ORDER**

Counsel for petitioner present and prayed time for making submissions. Time is extended at request. Put up on 27.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)